

SPECIAL BENCH

ITEM NO.110

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (CAA) No.09/ALD/2023 IN CA (CAA) No.18/ALD/2022
(Second Motion)

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI UMESH KUMAR SHUKLA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 6th June, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	BLUEVIEW SALES PVT. LTD. WITH PASHUPATI POLYTEX PVT. LTD.
UNDER SECTION	230/232 OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

- Sh. Rahul Chaudhary, Adv. : *For the Petitioner Companies*
- Sh. Ajit Kumar Singh, AOL : *For the O.L. Allahabad*
- Sh. Niraj Kumar Singh, Adv. for : *For the I.T. Deptt.*
Sh. Krishna Agarwal, Sr. S.C.
- Sh. Krishna Dev Vyas, Adv. : *For the ROC, U.P.*

ORDER

Ld. Counsels representing their respective parties are present.

- 1.** The reports on behalf of the ROC, RD and Official Liquidator as well as the Income Tax Department have already been filed.
- 2.** Let the matter be adjourned for further hearing on 18th July, 2024 before the Regular Bench.

-Sd-

**(Umesh Kumar Shukla)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

6th June, 2024

*Kavya Prakash Srivastava
(Stenographer)*